

सभापीठ की अनुमति से उठाए गए मामले, डा .मेधा विश्राम कुलकर्णी।

MATTERS RAISED WITH PERMISSION

Concern over rising road accidents in Pune

DR. MEDHA VISHRAM KULKARNI (Maharashtra): Sir, this is regarding rising road accidents in Pune. I rise to draw the attention of this august House to the alarming rise in road accidents in Pune city. In 2024, Pune recorded 1,400 road accidents, resulting 320 fatalities. Also, the total number of road accidents has increased as compared to the previous year. In 2024, about 174 two-wheeler riders lost their lives in road accidents due to rash driving, over-speeding and non-compliance of norms. Now there are 25 pro-accident zones identified by Pune police. Several factors contribute to this crisis including poor road conditions, obstacles of ongoing construction work, illegal encroachments, reckless driving, over-speeding, drunk driving, triple-seat or even four-seat riding on two-wheelers, driving on footpaths, lack of enforcement of traffic, etc. The Bombay High Court has already taken note of Pune's worsening traffic conditions and directed Pune Commissioner to take corrective measures. The Police Commissioner and Pune Municipal Commissioner have initiated steps to address traffic congestion and improve road safety.

However, the rising number of accidents indicates that more urgent and stricter action is required. In one place near Wagholi, a drunken driver of a dumper crushed nine workers who were sleeping on footpath. On Gangadham Road, a dumper crushed a lady who was going on a two-wheeler. You all must be knowing about Porsche car accident by a drunken teenager car driver in the midnight. Food delivery boy was crushed in another such accident. The truck which was coming from a wrong side crushed many lives. School-going children, senior citizens, pedestrians, office-going persons using two-wheelers, no one is safe on Pune's roads. My opinion is, stricter action is required to prevent further loss of lives. For that, deployment of more traffic personnel and an AI-based CCTV surveillance at accident-prone zones, improvement of road conditions and completion of construction work in a time-bound manner, intensified actions against violation of rules, launching of extensive public awareness campaign, implementation of harsher penalties are all required. Hon. Vice-Chairman, Sir, I request the Government to

prioritize road safety and take immediate corrective measures to prevent further loss of innocent lives. Thank you, Sir.

THE VICE-CHAIRMAN (SHRI GHANSHYAM TIWARI): Thank you Kulkarniji. The following hon. Members associated themselves with the matter raised by hon. Member, Dr. Medha Vishram Kulkarni: Dr. Fauzia Khan (Maharashtra), Shri Maharaja Sanajaoba Leishemba (Manipur), Shri Dhananjay Bhimrao Mahadik (Maharashtra), Shri Dorjee Tshering Lepcha (Sikkim), Shri Sandosh Kumar P (Kerala), Dr. Sasmit Patra (Odisha) and Shri M. Mohamed Abdulla (Tamil Nadu).

Now, Dr. Fauzia Khan on 'Concern over rising of Guillain-Barre Syndrome cases in Maharashtra.'

Concern over rise in cases of Guillain-Barre Syndrome in Maharashtra

DR. FAUZIA KHAN (Maharashtra): Sir, I bring to the attention of this House the alarming surge in Guillain-Barre Syndrome cases in Maharashtra. As per the latest reports, the State has recorded 163 suspected cases with 127 confirmed and 28 patients requiring ventilator support. This sharp rise in failure in the public health response exposes gaps in timely diagnosis of the disease and medical preparedness. The State Government has failed to take swift action. Hospitals remain inadequately equipped with essential medicines like Immunoglobulin therapy, ventilator shortages and persistent district healthcare hospitals. Sir, the absence of a coordinated response from municipal and State health authorities has left patients, particularly from rural and economically weaker backgrounds, struggling for treatment. It is unacceptable that Maharashtra, one of the most developed States of the country, continues to witness such lapses in public health infrastructure. The city administration has neither conducted adequate awareness camps nor implemented proactive measures to prevent the spread of this disorder. The failure to act decisively has aggravated the crisis leaving affected families in distress.

I urge the Union Government to intervene immediately in the following ways: No.1, Deploying a central medical response team to assess and manage the outbreak; No.2, Ensuring immediate supply of medicines, ventilators and critical care support; No.3, Providing financial aid to affected families and initiating free treatment programs for those in need. Next, Sir, conducting an independent audit of the public health response of Maharashtra and holding those responsible/accountable and strengthening disease surveillance to prevent future outbreaks. This crisis demands immediate action. The inaction of the State Government has already endangered lives